

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-211/2013/4201/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
District & Sessions Judge,  
Charaideo.

Dated Guwahati the <sup>th</sup> 14 May, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/752/2024, dtd. 09.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 17.05.2024 and 18.05.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 11.05.2024 till the morning of 20.05.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-211/2013/4202/A, dated** , 14-05-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*12/14/05/24*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*